

## 1 MCC-1326-2025 HIGH COURT OF MADHYA PRADESH IN THE AT JABALPUR BEFORE HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH ON THE 28<sup>th</sup> OF APRIL, 2025 MISC. CIVIL CASE No. 1326 of 2025 DROPATI BAI AGRAWAL THROUGH LRS SMT. SANGEETA AGRAWAL AND OTHERS Versus PRASHANTGUPTA .....

Appearance:

Shri Shafiqullah - Advocate for the petitioners.

## <u>ORDER</u>

This M.C.C. is filed for restoration of First Appeal No.417 of 2017 which was dismissed for want of prosecution order dated 19.03.2017 but Shri M.L. Sharma, Advocate for the respondent is present.

In view of the grounds mentioned therein, instant M.C.C. is allowed. Subject to depositing a cost of Rs.250/- to the counsel for the respondent and Rs.250/- to be deposited in the account of M.P. High Court Legal Services Committee, Jabalpur. First Appeal No.417 of 2017 is restored to its original number.

A copy of this order be kept in the file of First Appeal No.417 of 2017.

Accordingly, this M.C.C. is disposed of.

## (AVANINDRA KUMAR SINGH) JUDGE



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